

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2064
ANSWERED ON:06.12.2005
ILLEGAL MIGRANTS
Bose Shri Subrata

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases relating to detection of illegal migrants and their deportation pending in various courts since 1990 year-wise and State-wise;
- (b) the commitments made by the concerned State Governments before the Courts in their respective affidavits with reference to steps taken for detection and deportation of illegal migrants;
- (c) whether situation has been reviewed in the recent past;
- (d) if so, the findings thereof, including number of illegal migrants deported, year-wise; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (e): The powers under section 3(2)(c) of the Foreigners Act, 1946 to detect and deport foreign nationals illegally staying in India have been delegated to State Governments/UT Administrations. The details asked for are not maintained centrally by this Ministry. However, the number of illegally staying foreigners deported during 2000 to 2004 based on the information furnished by States/UTs is annexed.

ANNEXURE REFERRED TO IN PART (A) TO (E) OF THE LOK SABHA UNSTARRED QUESTION NO. 2064 FOR ANSWER ON 6TH DECEMBER 2005 BY SHRI SUBRATA BOSE REGARDING DEPORTATION OF ILLEGAL MIGRANTS DURING THE YEAR 2000 TO 2004

State/UT 2000 2001 2002 2003 2004

Andaman &
Nicobar Islands 173 497 436 365 324

Andhra
Pradesh 22 0 48 35 11

Arunachal
Pradesh 91 88 91 0 0

Assam 1,492 555 0 306 26,231

Bihar 12 11 12 0 0

Chandigarh 25 5 0 0 0

Delhi 498 334 3,079 5,885 6,106

Goa 0 49 0 3 0

Gujarat 1 337 1 18 51

Haryana 0 0 0 28 48

Himachal
Pradesh 1 0 3 1 7

Jammu &
Kashmir 8 0 2 0 0

Karnataka 0 0 24 4 14

Kerala 0 0 0 9 19

Madhya
Pradesh 0 3 0 3 7

Maharashtra 113 193 382 285 455

Manipur 0 0 0 2 47

Meghalaya 0 0 0 0 18

Mizoram 0 0 0 594 469

Nagaland 0 1 1 2 0

Orissa 0 0 21 0 22

Pondicherry 0 0 0 0 1

Punjab 17 53 22 40 184

Rajasthan 133 82 196 23 117

Tamil Nadu 0 0 0 715 23

Tripura 318 0 0 10,880 3,693

Uttar
Pradesh 350 277 9 49 89

West Bengal 3,255 6,586 2,067 1,520 1,253

Total 6,509 9,071 6,394 20,767 39,189